Efforts by ISI to tap ex-servicemen for spying

- 702. SHRI PAUL MANOJ PANDIAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Pakistan's spy agency ISI is making efforts to tap exservicemen in the garb of providing job opportunities and financial aid for spying, if so, the details thereof;
- (b) whether it is also a fact that the promoters of ISI even asked some former soldiers to get in touch with their serving colleagues and try to gather information about field formation, raising suspicion among the ex-servicemen; and
 - (c) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Yes, Sir. In the last three years, eight exservicemen (01 in the year 2013, 01 in the year 2014 and 06 in the year 2015) have been arrested by the police for alleged involvement in spying activities at the behest of Pakistan Intelligence Operatives (PIOs). There ex-servicemen have been contacted by PIOs under various assumed identities on the pretext of providing job, scholarship, monetary consideration etc.

- (b) PIOs are adopting the modus operandi of tasking ex-servicemen to gather information through their casual contact with serving personnel.
- (c) Service personnel and ex-servicemen are regularly being educated on the modus operandi of Foreign Intelligence Operatives. The Government has been pursuing a well coordinated and multi pronged approach to tackle the activities of ISI which include strengthening vigilance on the borders to check infiltration and illegal cross border activities, gearing up the Intelligence machinery to interdict Pakistani agents, close interaction and coordination between different agencies of the Centre and the State Governments for neutralising plans of militants and ISI/anti-national elements, modernisation and strengthening and upgradation of State Police and security forces.

Gaps in security framework on international border in Punjab

- 703. SHRI PAUL MANOJ PANDIAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that there were certain gaps in the security framework on international border with Pakistan in Punjab;

- (b) whether it is also a fact that inadequate equipment is one of the other reasons for lapses in border patrolling;
- (c) whether Government had held any discussions with the concerned in this regard recently to fill all the gaps with technological applications; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The International Border in Punjab is dominated day and night by Border Security Force through different operations like patrolling, observation posts, etc and by using latest technologies in surveillance. However, due to criss-crossing of rivers on the Indo-Pakistan International Boundary in Punjab, there are few riverine gaps in fencing.

- (b) Adequate surveillance equipment have been provided to Border Out Posts (BOPs) of Punjab frontier. However, to ensure seamless surveillance, providing latest surveillance equipments to forces is a continuous process.
- (c) and (d) The Government in consultation with BSF, has decided to deploy technological solutions in the from of integration of Radars, Sensors, Cameras, Communication Networks and Command and Control Solution along the Indo-Pakistan & Indo-Bangladesh Border. Initially, it has been decided to launch pilot study in different terrains of the border.

Police stations and Jetties under Coastal Security Scheme

- 704. SHRI DILIPBHAI PANDYA: Will the Minister of HOME AFFAIRS be pleased to state:
- the State-wise details of requirement for construction of police stations and jetties under Phase-Il of the Coastal Security Scheme;
- (b) the details of funds required for the purpose, share of Central and State Governments in this regard, and the scheme under which the works would be undertaken; and
 - by when the current targets in this regard will be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The State/UT-wise details of Coastal Police Stations (CPSs) and Jetties under Phase-II of the Coastal Security Scheme, sanctioned in consultation with the Coastal States/UTs, and funds sanctioned for the purpose of construction of